

CC No. 380/19

RC No. 7A/06/CBI/ACU-IV/ND

CBI Vs. Balbir Sharma & Anrs.

07.08.2020

Present: Sh. Dhan Kishore, Id. Senior PP for CBI alongwith Pairvi Officer Sh. K. S. Thakur.

None for the accused persons.

Present matter has been taken up through video conferencing hosted by Mrs Pallavi Sharma, Reader of this Court in terms of office Order No.26/DHC/2020 dated 30.07.2020 passed by the Hon'ble High Court of Delhi and subsequent office Order No. Power/Gaz. /RADC/2020/E-7784-7871 dated 30.07.2020 passed by Id. District & Sessions Judge (PC Act) (CBI), RADC, New Delhi.

Matter is listed in the category of defence evidence.

Considering the circumstances of the matter, put up this matter for DE, on 18.09.2020. The time of the next video conference meeting shall be communicated later on.



(Anurag Sain)

Special Judge

(PC Act) (CBI)-11/RADC/ND/07.08.

CC No. 140/19

CBI Vs. Ravinder Singh & Anr.

07.08.2020

Present: Sh. Dhan Kishore, Id. Senior PP for CBI alongwith Pairvi Officer Sh. K. S. Thakur.

Both accused persons are present on bail.

Sh. Md. Qamar Ali, Id. counsel for A-1.

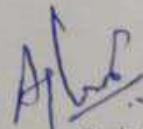
Sh. Sudarshan Rajan, Id. counsel for A-2.

Present matter has been taken up through video conferencing hosted by Mrs Pallavi Sharma, Reader of this Court in terms of office Order No.26/DHC/2020 dated 30.07.2020 passed by the Hon'ble High Court of Delhi and subsequent office Order No. Power/Gaz. /RADC/2020/E-7784-7871 dated 30.07.2020 passed by Ld. District & Sessions Judge (PC Act) (CBI), RADC, New Delhi.

Matter is listed in the category of further final arguments.

Further part final arguments heard.

On request, put up this matter for further final arguments, on 01.09.2020. The time the next video conference meeting shall be communicated later on.



(Anurag Sain)

Special Judge

(PC Act) (CBI)-11/RADC/ND/07.08.2020